## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/2017	-	Admission	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NAME (IN CAPITAL)  NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
MANEESHA KONGOVI 9620209706	PETITIONERS	Movembel

Counsel for petitioner is present. Registry has raised some objections. Counsel contended that there is no need to file valuation certificate.

The Tribunal directs her to file written submissions with regard to the objections raised by the Registry.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)